

reduced to 375 as against 648 three years ago.

In view of this, I request the hon. Prime Minister to launch a special elephant project at Similipal in Orissa to ensure the survival of elephants. I also request that the ivory trade should be stopped without further loss of time to check poaching.

**(vi) NEED TO CONSTRUCT BRIDGES ON VARIOUS RIVERS IN AROUND SITAPUR**

श्री राम लाल राही (मिसरिख) : उत्तर भारत में नेपाल की तराई के नीचे जिलों में सीतापुर भी अनेकों नदियों से घिरा जनपद है। दुर्भाग्य से इन नदियों पर अभी समुचित मात्रा में मुख्य मार्गों पर भी पुल नहीं बन पाये हैं। जिनके कारण जहाँ जनपद देश व प्रदेश की जनता को कठिनाई होती है वहीं इसी पिछड़े क्षेत्र के विकास में एक प्रकार का अवरोध है। जहाँगीराबाद से बहराईच जाने वाले मार्ग पर घाघरा नदी पर पुल बनाने के संबंध में करीब दस वर्षों से मांग की जाती रही है पर अभी तक कोई कार्यवाही नहीं की गई। इसी प्रकार गाजंरी क्षेत्र के तहसील बिसवां व तहसील महमूदाबाद में अनेक नदियां हैं जिनके मुख्य मार्गों पर पुलों के बनाने की आवश्यकता है।

गोमती नदी जो जनपद शाहजहाँपुर, हरदोई और सीतापुर का सीमांकन करती है, पर तो मुख्य रास्तों पर पुल बनाना नितांत आवश्यक है। एक तो सीतापुर से हरदोई जाने वाले मार्ग पर गोमती नदी में कुलहाघाट पर पुल का निर्माण आवश्यक है, दूसरा सीतापुर से सिधौली, मनवा होते हुए हरदोई के लिए जाने वाले मार्ग पर गोमती नदी पर ही भटपुरघाट पर एक पुल बनाया जाना अति आवश्यक है। इन पुलों के बनने से इन क्षेत्रों के विकास में अपार वृद्धि होगी। मेरी सरकार से मांग है कि लोक महत्व के इन कार्यों को करने के लिए केन्द्र सरकार उ०प्र०

सेतु विभाग निगम को अविलम्ब आर्थिक सहायता दे और यह निर्देश दे कि वो इन पुलों को बनाने में अविलम्ब कार्यवाही करें।

**(vii) NEED TO DIVERSIFY AND DEVELOP BHARAT BRAKES AND VALVES LTD., CALCUTTA AND TO RETAIN ITS SEPARATE IDENTITY**

SHRI AJIT KUMAR SAHA (Vishnupur) : Sir, it is most disturbing to note that time and again the question of amalgamation of Bharat Brakes and Valves Ltd. Calcutta with another public sector unit is being raised by some interested quarters with a view to run down this viable and vital unit. It has come as a severe shock to all those concerned with its further development. In fact the hon Minister of Industry in a letter dated 13.10.83 to Shri Samer Mukherjee, M.P. categorically stated that this unit is up-dating its technology and that action has been initiated to diversify it by undertaking the manufacture of LPG cylinders, Air Brake and slack adjustments and that these measures would improve company's operations. The reported dropping of the plan on acquired land at Kalyani to establish another unit of BBVL clearly indicates how the expansion plan of this unit is being scuttled. Further, I would like to mention here the effort to undermine the public sector unit be non-implementation of agreements are: HRA/CCA/LTA etc. thereby trying to create labour unrest, strike, etc. Therefore, I urge upon the Government not to disturb the separate identity of BBVL. On the other hand, Government should ensure that this unit gets adequate orders from Government Undertakings like Railways etc. and the original plan to diversify and develop this unit should be implemented in public interest and in the interest of the country's economy and to implement the agreements.

**(viii) DELAY IN RUNNING THE ANNOUNCED 'SABARMATI EXPRESS' ON GUNNA MAKSI LINE**

DR. VASANT KUMAR PANDIT (Rajgarh) : Under Rule 377 I wish to make

reference to the following matter of urgent public importance

About two years ago the Railways announced the running of a fast train called "Sabarmati Express" on the Gunna-Maksi line. During the last 2 to 3 years, several fast passenger and goods trains have been diverted on this line and tracks have been found much improved. There is a persistent demand from the general public to run a fast train between Ujjain-Gunna-Bina, connecting Delhi. This will help quicker industrialisation of the backward district of Rajgarh, Gunna, Shajapur etc.

Recently it was announced that one "Shanchi Express" will run between Indore and Delhi. This will not cover the underdeveloped areas. There are already a dozen fast trains going through Bhopal to Delhi. On the contrary it will create further confusion at Bhopal which is already over-congested. Hence, running of a fast train on Gunna-Maksi line is the correct decision and will satisfy the general public. During the last one year "Action Committees" have been formed at Bioora, Shajapur, Maksi and Gunna, agitating for this demand. The delay in announcing the running of Sabarmati Express may lead to Satya-graha and agitations by early 1984 which should be avoided.

Even at Indore, the people are insisting on developing the Gunna-Maksi line. Any further postponement of this will result into frustration in the Madhya Bharat Area and may lead to agitational approach which can be avoided.

I, therefore, request the Railway Minister to direct the Railway Board to come to a quick decision.

(ix) CRITERIA FOR SELECTION OF PERSONS IN CULTURAL EXCHANGE PROGRAMMES

PROF. SAIFUDDIN SOZ (Baramulla)  
Under rule 377 I wish to make a reference to the following matter of urgent public importance :—

Cultural exchange programmes between our country and the rest of the world offer

innumerable advantages of sponsoring cultural programmes to and from India and we have certainly benefited from these programmes in the past and surely enough we must continue to maintain the interest in such activities. Teachers, artists, intellectuals and technocrats must have opportunities of going abroad so that their mental horizon widens and they become more useful citizens of India. There is, however, a problem in that we do not seem to have laid down any scientific criteria for selections. There is a growing sense of deprivation with numerous Indians that even when they qualify for participation in various programmes, they do not find themselves lucky as they do not possess 'access' to higher echelons of authority. There is also imbalance in so far as sharing of such opportunities is concerned. There is a widespread feeling that certain States and Union Territories, possibly U. P. and Delhi, are getting a large share of the available opportunities. The Jammu and Kashmir State must find its place in the scale of preferences. The Union Minister of Education must come out with statistics to show Statewise distribution of opportunities offered to bonafide citizens of India.

13.40 hrs.

MOTION UNDER RULE 388—CONTD.

SUSPENSION OF FIRST PROVISIO  
TO RULE 74

MR. DEPUTY-SPEAKER : The House will now take up further consideration of the motion under rule 388 moved by Shri Janardhana Poojary on the 20th December, 1983.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Mr. Deputy-Speaker, Sir, while speaking, Prof. Madhu Dandavate has cited certain portions from the Recommendations of the Era Sezhiyan Committee, the Estimates Committee and also some portion of the speech of late Shri CD Deshmukh, the then Finance Minister, at the time of passing of the Bill at that time. I would only like to say, in